

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 361 of 2017 IN
APPEAL NO. 135 OF 2015 &
IA NO. 215 OF 2015**

Dated: 16th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Perfect Filaments Ltd.

...Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Stuti Bajpeyee

Counsel for the Respondent(s) : Ms. Himangini Mehta for R-1

Mr. Anand K.Ganesan

Ms. Swapna Seshadri

Ms. Neha Garg for R-2

ORDER

IA No. 361 of 2017
(Application for early hearing)

Counsel for the Appellant seeks two weeks time to file rejoinder. She may file the same on or before 27.8.2017 after serving copy on the side.

List the matter on **29.08.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/kt